

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS**

**LOK SABHA  
UNSTARRED QUESTION NO. 2369**

**TO BE ANSWERED ON THE 09<sup>TH</sup> MARCH, 2021/ PHALGUNA 18, 1942 (SAKA)**

**ASSESSMENT OF DAMAGE CAUSED BY NIVAR CYCLONE**

**2369. SHRI CHANDRA SEKHAR BELLANA:  
SHRIMATI CHINTA ANURADHA:  
SHRI M.V.V. SATYANARAYANA:  
SHRI MAGUNTA SREENIVASULU REDDY:  
SHRI P.V. MIDHUN REDDY:  
SHRI N. REDDEPPA:  
SHRI LAVU SRI KRISHNA DEVARAYALU:  
SHRI POCHA BRAHMANANDA REDDY:  
SHRIMATI GODDETI MADHAVI:**

**Will the Minister of HOME AFFAIRS be pleased to state:**

**(a) the details of the assessment done by the Inter- Ministerial Central team that visited Andhra Pradesh for estimating the damage caused by the NIVAR cyclone;**

**(b) the action taken on the request of the State Government of Andhra Pradesh for financial assistance of Rs. 2,255.70 crores to the State Disaster Relief Fund entitled under the NDRF norms; and**

**(c) the measures taken by the Government for effective management of cyclones in the country especially in the State of Andhra Pradesh?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI NITYANAND RAI)**

**(a) and (b): The primary responsibility of disaster management rests with the State Governments. The Central Government supplements the efforts of the State Governments and provides requisite logistics and financial**

support. For providing relief in case of 12 notified natural disasters including cyclone, State Disaster Response Fund (SDRF) is placed at the disposal of the State Government. Additional financial assistance is extended from National Disaster Response Fund (NDRF), as per the established procedure in case of disaster of 'severe nature'.

The Government of Andhra Pradesh submitted two memorandums seeking additional financial assistance from NDRF amounting to Rs. 2255.70 crore during the year 2020-21 (Rs. 1236.66 crore for floods and Rs. 1019.04 crore for cyclone 'Nivar'). Based on the assessment made by Inter-Ministerial Central Team (IMCT) and after approval of High Level Committee (HLC) in terms of extant items and norms, an amount of Rs. 233.49 crore has been released from NDRF for management of floods relief during 2020-21, after adjusting 50% of the balance available in SDRF as on 01.04.2020. Further, in the case of Cyclone Nivar, IMCT visited the affected areas of the State from 17<sup>th</sup> to 19<sup>th</sup> December 2020 for on-the-spot assessment of damages and submitted its report. Additional financial assistance from NDRF will be extended after appraisal of the report by the Sub-Committee of the National Executive Committee (NEC) and approval by HLC as per laid down procedure.

Further, Central Government has already released its central share of Rs. 1119 crore in SDRF to the State of Andhra Pradesh.

**(c): There are well established institutional mechanisms at the National, State & District levels in the country to develop appropriate preparedness and prompt response mechanisms for effective management of natural disasters including cyclones. Central Government has established a robust early warning system and has significantly enhanced the accuracy of weather forecasts. Mock exercises and community awareness programmes are regularly conducted to educate people/ fishermen at the time of natural calamities.**

**Under the National Cyclone Risk Mitigation Project, financial assistance has been provided to Andhra Pradesh towards creating infrastructure related to multi-purpose cyclone shelters, roads & bridges, saline embankments and early warning dissemination system in the coastal districts of the State.**

\*\*\*\*\*